

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 13221/2026

[Arising out of impugned final judgment and order dated 02-04-2026 in CRLA No. 2487/1985 passed by the High Court of Judicature at Allahabad]

SHYAM KALI

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 18-09-2026 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Himanshu Bhushan, AOR

For Respondent(s) : Dr. Vijendra Singh, AOR

O R D E R

Not to be deleted from the notified date, i.e.,
21.09.2026.

(RAHUL KUMAR)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)